

SHRI G. M. BANATWALLA: **

MR. DEPUTY-SPEAKER: How can the Member talk when he is not present? What Shri Banatwalla has said will not form part of the record.

INDIAN FOREST (AMENDMENT) BILL*

(Insertion of section 36A)

SHRI P. RAJAGOPAL NAIDU (Chittoor): I beg to move for leave to introduce a Bill further to amend the Indian Forest Act, 1927.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Forest Act, 1927."

The motion was adopted.

SHRI P. RAJAGOPAL NAIDU: I introduce the Bill.

CUSTOMS (AMENDMENT) BILL*

(Amendment of Sections 104 and 125)

SHRI BAPUSAHEB PARULEKAR (Ratnagiri): I beg to move for leave to introduce a Bill further to amend the Customs Act, 1962.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Customs Act, 1962".

The motion was adopted.

SHRI BAPUSAHEB PARULEKAR: I introduce the Bill.

JAGGERY BOARD BILL

SHRI P. RAJAGOPAL NAIDU (Chittoor): I beg to move for leave to introduce a Bill to provide for the development and sales of jaggery.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the development and sales of jaggery."

The motion was adopted.

SHRI P. RAJAGOPAL NAIDU: I introduce the Bill.

The motion was adopted.

CONSTITUTION (AMENDMENT) BILL

(Amendment of Eighth Schedule)

SHRI R. P. YADAV (Madhopura): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI R. P. YADAV: I introduce the Bill.

**Not recorded.

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